- (b) Statement by Government accepting the above Report and giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 6093/16/16]
- II. (1) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the Richardson and Cruddas (1972) Limited, for the year 2016-17. [Placed in Library. See No. L.T. 6094/16/16]
 - (2) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the Hindustan Salts Limited (HSL), for the year 2016-17. [Placed in Library. See No. L.T. 6099/16/16]
 - (3) Memorandum of Understanding between the Hindustan Salts Limited (Holding Company) and the Sambhar Salts Limited, for the year 2016-17. [Placed in Library. See No. L.T. 6096/16/16]
 - (4) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the NEPA Limited, for the year 2016-17.

[Placed in Library. See No. L.T. 6097/16/16]

(5) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the Heavy Engineering Corporation Limited (HEC), for the year 2016-17. [Placed in Library. See No. L.T. 6098/16/16]

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the One Hundred and Twenty-second and One Hundred and Twenty-sixth Reports of the Department-related Parliamentary Standing Committee on Commerce

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I make the following statements regarding:—

 (i) Status of implementation of recommendations contained in the One Hundred and Twenty-second Report of the Department-related Parliamentary Standing Committee on Commerce on "Ease of doing Business; and

...Disabilities Bill, 2014

(ii) Status of implementation of recommendations contained in the One Hundred and Twenty-sixth Report of the Department-related Parliamentary Standing Committee on Commerce on Demands for Grants (2016-17) pertaining to Demand No. 12 of the Department of Industrial Policy and Promotion.

Status of implementation of recommendations contained in the One Hundred and Ninty-seventh Report of the Department-related Parliamentary Standing Committee on Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Sir, I make a statement regarding Status of implementation of recommendations contained in the One Hundred and Ninety-seventh Report of the Department-related Parliamentary Standing Committee on Home Affairs on Demands for Grants (2016-17) pertaining to the Ministry of Home Affairs.

RE. DEMAND TO TAKE UP THE RIGHTS OF PERSONS WITH DISABILITIES BILL, 2014

MR. DEPUTY CHAIRMAN: No; please. ...(Interruptions)... Please. ...(Interruptions)...

श्री सतीश चंद्र मिश्रा (उत्तर प्रदेश)ः सर, हमारी एक request है कि आप The Rights of Persons with Disabilities Bill, 2014 को आज इस हाउस में पास करा दीजिए। अगर इस पर पूरा हाउस agree हो, तो हम लोग पहले इसको पास कर लें।

MR. DEPUTY CHAIRMAN: Yes. ...(Interruptions)... I believe, yes. ...(Interruptions)... Yes. ...(Interruptions)...

श्री सतीश चंद्र मिश्राः जो disabled persons परेशान हो रहे हैं, यह बिल उनके हक में है। आप पहले इसको पास करवा दीजिए। ...(व्यवधान)... इसको चर्चा के बगैर पास करवा दीजिए। ...(व्यवधान)...

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः हम लोग भी तैयार हैं। ...(व्यवधान)...

श्री सतीश चंद्र मिश्राः हम लोग इसको बगैर चर्चा के पास कराने को तैयार हैं। आप पहले इसको पास करा दीजिए। ...(व्यवधान)... अगर सत्ता पक्ष तैयार हो, तो आप पहले इसको ले लीजिए और इसको पास करा दीजिए।

MR. DEPUTY CHAIRMAN: I believe, if all of you stand up....(*Interruptions*)... If all of you stand up, what do I do? ...(*Interruptions*)...

श्री नरेश अग्रवालः हम लोग चाहते हैं कि आप अभी इसको शुरू करवा दीजिए। ...(व्यवधान)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, we all are of this view that